

(2022) 10 NGT CK 0042

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 504 Of 2022

In re: News item
published in The Hindu
dated 11.07.2022 titled
‘‘½Villagers½ stir
against solar plants
protects khejri trees½
Vs

APPELLANT

Vs

RESPONDENT

Date of Decision: Oct. 19, 2022

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Prof. A. Senthil Vel, EM

Bench: Full Bench

Final Decision: Disposed Of

Judgement